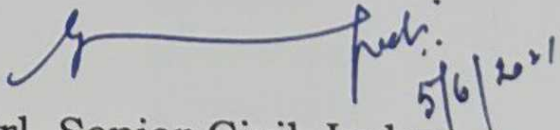


**In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
07-06-2021**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<b>To hear</b>  1. FDP 31/2013 2. O.S. 1630/2015 3. O.S. 1316/2017 4. O.S.463/2019 5. O.S. 1382/2019 6. O.S. 965/2021  <b>Arguments</b>  7. O.S. 1617/2013 8. R.A. 5/2018 9. M.A. 84/2018	<b>To hear</b>  -

Note: Other Cases will be adjourned in the CIS

  
Prl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru  
5/6/2021

Cause list dated 07.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 215/2017		
2.	OS. 305/2017		
3.	OS. 1319/2018		
4.	Misc. 51/2019		
5.	OS. 194/2021		
	Arguments		
6	RA. 33/2013		
7.	MA. 121/2017		
8.	Misc. 49/2018		
9	MA. 35/2019		
10.	RA. 80/2019		
11.	MA. 6/2020		

Sd/-  
C/c I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

Cause list dated 07.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Arguments
1.	OS. 415/2003	1.	OS. 6/2013
2.	OS. 1204/2004	2.	MA. 55/2018
3.	OS. 212/2010	3.	MC. 367/2020
4.	OS. 846/2011	4.	MC. 33/2021
5.	OS. 1616/2013		
6.	OS. 729/2016		
7.	Ex. 51/2016		
8.	MC. 72/2018		
9.	RA. 96/2018		
10.	Rev. 2/2019		
11.	Ex. 65/2019		
12.	MC. 333/2020		

Sd/-  
II Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **07.06.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1) OS. 593/2010 2) OS. 479/2012 3) OS. 1082/2012 4) OS. 721/2014 5) OS. 293/2016 6) OS. 319/2016 7) OS. 803/2016 8) OS. 1334/2016 9) OS. 1744/2016 10) OS. 250/2017 11) OS. 320/2018 12) OS. 63/2019 13) OS. 346/2019 14) OS. 763/2019</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>15) MA. 57/2012 16) RA. 100/2016 17) MA. 48/2017 18) OS. 1084/2017</p>	

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of the **IV Addl. Senior Civil Judge,**  
Bengaluru Rural District, Bengaluru,  
The following cases are posted to **07-06-2021**


V.C link for IVASCJ,BRD,

(<https://meet.jit.si/4ascjrural>)

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45
<b>Arguments</b> 1.O.S.1401/2009 2. FDP14/2011 3.Ex.13/2013 4.R.A.77/2013 5.R.A.129/2013	<b>Arguments</b> 1.O.S.1136/2018 2. M.A. 23/2019 3. M.C.37/2020 4. R.A.134/2013 5. O.S.1065/2004
<b>To hear on IAs</b> 1. Ex.7/2013 2. Ex. 9/2013 3.Ex.12/2013 4. Ex.14/2013 5.O.S.1561/2013 6. Misc62/2015 7.R.A.35/2014 8. Ex.29/2015	<b>To hear on IAs</b> 1. O.S.116/2016 2. M.C.181/2018 3. O.S.1235/2018 4. R.A.70/2019 5. O.S.752/2021 6. O.S.881/2015



KVH805-00332-5019

  
IV ASCJ 05.06.2021  
Bengaluru Rural District, Bengaluru

KVH805-00332-5019